

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-293(ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE COMPANY: M/s. WILO Mather & Plat Pvt. Ltd. V/s. M/s. International Coil Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

	For the Petitioner (s)	: Mr. N. P. S. Chawla, Advocate Ms. Vaishnavi Rao, Advocate		
--	------------------------	--	--	--

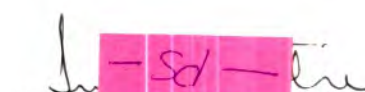
	For the Respondent (s)	: None		
--	------------------------	--------	--	--

Order

Notice be issued to the Respondent, returnable on 24th August, 2017.
Dasti. Affidavit of service be filed.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)